

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1487/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: ICICI Bank Ltd.
V/s
Western India Shipyard Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv. Mansi Jani a/w	Respondent	
2)	Adv. Animesh Bishr Mr. Hanraj Singh i/b Cyril Amarchand Mangaldas Adv. for Petitioners	Petitioners	

1) Adv. Mansi Jani a/w
~~Adv. Animesh Bishr~~
2) ~~Mr. Hanraj Singh~~
~~i/b Cyril Amarchand~~
~~Mangaldas~~
Adv. for Petitioners

1) Mr. Animesh Bishr, Petitioners
Mr. Hanraj Singh
i/b Cyril Amarchand
Mangaldas
Adv. for Petitioners

ORDER

CP No. 1487/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)